

(11)
Mr. Devanand Misra
Deepak Misra
R.N. Naik, A. Des
B.S. Tripathy
P. Panda

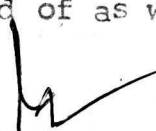
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK.

O.A. No. 252 /1991

Rabzonarayan Das Applicant(s)

Versus

Union Of India & others Respondent(s)

Sl. No.	Date	Orders with signature
1	10.10.91	In view of the submission made By Mr. R.N. Naik, learned counsel for the applicant, the applicant is permitted to withdraw the application. Accordingly this original application is disposed of as withdrawn.  Vice-Chairman